NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	C.P. No. or	T.P.:No.	Purpose	Section	Name of the Parties M/s. / Mr.	
1	CP(IB)		For filing		141/5. / 1411.	
	No.109/		vakalath		Posterscope Outdoor Advertising	
	BB/2017	-		Rule-6 of IB	Pvt. Ltd. Vs Nitesh Housing	
					Developers Pvt. Ltd.	

SL.	NAME (IN CAPITAL)	SIGNATURE				
NO.	& PHONE NUMBER	REPRESENTATION TO V				
r U	day Snankon Asst 9482848179	o Corporati	Debtor	Poshpande		

ORDER

Counsel for Petitioner is present. M/s Uday Shankar Associates filed vakalath for Corporate Debtor and for filing objections list it on 09/01/2018.

Member (T)

Member (J)